

**SWASTIK SPINNERS (INDIA) PRIVATE LIMITED**

CIN : U17122TN2012PTC088721

NO.22/1, ORMES ROAD, KILPAUK

CHENNAI TN 600010 IN

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**DATED : 01.04.2019**

**TO**

**THE DEPUTY REGISTRAR  
NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI -BENCH  
CORPORATE BHAWAN, (UTI BUILDING)  
3<sup>RD</sup> FLOOR, 29 RAJAJI SALAI,  
CHENNAI - 600 001**

**Dear Sir,**

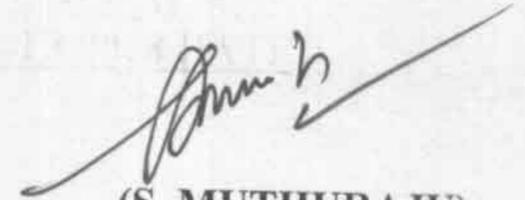
**SUB: SUBMISSION OF LIST OF STAKE HOLDERS OF M/S SWASTIK  
SPINNERS (INDIA) PRIVATE LIMITED - (UNDER LIQUIDATION)  
REF: NCLT ORDER NO. MA/445/2018 FILED IN CP/288/IB/2018 DATED  
22.02.2019**

I as the liquidator of M/S SWASTIK SPINNERS (INDIA) PRIVATE LIMITED hereby submit List of Stakeholders as required by Regulation 31(2) of IBBI (Liquidation Process) Regulations 2016.

Kindly acknowledge receipt of the same

**Thank You**

**Yours Faithfully**



**(S. MUTHURAJU)**

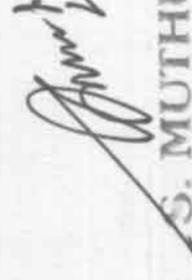
**LIQUIDATOR OF M/S SWASTIK SPINNERS (INDIA) PRIVATE LIMITED**

**S. MUTHU RAJU** B.Sc.,F.C.A.,A.C.S.,  
INSOLVENCY PROFESSIONAL  
INSOLVENCY AND BANKRUPTCY BOARD OF INDIA  
Regn.No: IBBI/IPA -002/IP-N00009/2016-2017/10013  
No.3, Sundaram Brothers Layout  
Opp to All India Radio, Trichy Road  
Ramanathapuram, Coimbatore - 641 045  
Mobile: 9994103021  
E-mail: smrajunaidu@gmail.com  
smrajunaidu@rediffmail.com

**M/S SWASTIK SPINNERS (INDIA) PRIVATE LIMITED (UNDER LIQUIDATION)**

List of Stakeholders in pursuant to regulation 31(1) of IBBI (Liquidation Process) Regulations 2016

Sl.No	Amount of Claim Admitted	Secured/ UnSecured	Details of Stake Holders	Admitted/Rejected/ Partly Rejected Proof	Proof's Enclosed
1	10,13,66,750	Secured	TAMILNAD MERCANTILE BANK LTD, - (Financial Creditor) Registered Office at : 57, V.E. Road, Thoothukudi – 628 001 Principal Office at : No.80-93, Palace Regency, First Floor, Purasawalkam High Road, Chennai – 600 010	Admitted	Annexure 1
2	1,32,23,400	Un-Secured	TCP LIMITED – (Operational Creditor) TCP SAPTHAGIRI BHAWAN, No.4, (Old No.10), Karpagambal Nagar, Mylapore, Chennai – 600 004	Admitted	Annexure 2



**S. MUTHU RAJU** B.Sc., F.C.A., A.C.S.,  
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No.3, Sundaram Brothers Layout  
Opp to All India Radio, Trichy Road  
Ramanathapuram, Coimbatore - 641 045  
Mobile: 9994103021  
E-mail: smrajunaidu@gmail.com  
smrajunaidu@rediffmail.com

ANNEXURE-1

SCHEDULE II

FORM D

PROOF OF CLAIM BY FINANCIAL CREDITORS

(Under Regulation 18 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

To

[22/03/2019]

Mr. S.Muthuraju,  
The Liquidator  
No.3, Sundaram Brothers Layout,  
Opp. To All india Radio, Trichy Road,  
Ramanathapuram, Coimbatore-641045

From

M/s.Tamilnad Mercantile Bank Ltd.,  
Registered office at  
57, V.E.Road, Thoothukudi-628001  
Principal office at  
No.80-93, Palace Regency,  
First Floor, Purasawalkam High Road, Chennai-600010

**Subject:** Submission of proof of claim in respect of the liquidation of M/s.Swastik Spinners (India) Private Limited under the Insolvency and Bankruptcy Code, 2016.

Madam/Sir,

M/s.Tamilnad Mercantile Bank Ltd., hereby submits this proof of claim in respect of the liquidation of M/s.Swastik Spinners (India) Private Limited. The details for the same are set out below:

1.	NAME OF FINANCIAL CREDITOR (IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION, IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL)	M/s.Tamilnad Mercantile Bank Ltd.,  CIN:U65112TN1921PLC001908
2.	ADDRESS AND EMAIL OF FINANCIAL CREDITOR FOR CORRESPONDENCE.	No.80-93, Palace Regency, First Floor, Purasawalkam High Road, Chennai-600010  chennai_purasawalkam@tmbank.in
3.	TOTAL AMOUNT OF CLAIM, INCLUDING ANY INTEREST, AS AT THE LIQUIDATION COMMENCEMENT DATE AND DETAILS OF NATURE OF CLAIM (WHETHER TERM LOAN, SECURED, UNSECURED)	Principle : 6711144.00 Interest : 34255706.00 Total Claim : 101366750.00 (As on 28.02.2019)



4.	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED	Annexure I
5.	DETAILS OF ANY ORDER OF A COURT OF TRIBUNAL THAT HAS ADJUDICATED ON	No
6.	DETAILS OF HOW AND WHEN DEBT	Annexure II
7.	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE FINANCIAL CREDITOR WHICH MAY BE SET OFF AGAINST THE CLAIM	Nil
8.	DETAILS OF ANY SECURITY HELD, THE VALUE OF THE SECURITY, AND THE DATE IT WAS GIVEN	<p>1. On equitable mortgage of land to the extent of 8.03 acres situated at R.S.No.489/2 (Old S.Nos.938/1 &amp; 3) and factory building thereat to the extent of 57240 Sq.ft. Nezhali Village, Kangayam</p> <p>Taluk, Tirupur District standing in the name of M/s.Swastik Spinners (India) Private Limited, valued Rs.360.00 lakh at the time of sanction</p> <p>[ Date of Mortgage – 18-03-2013]</p> <p>2. On equitable mortgage of Undivided Share of land to the extent of 1277.71 sq.ft. out of 9586 sq.ft., situated at S.No.3129/4 and residential flat thereat admeasuring 2350 sq.ft. SBUA, bearing Flat No. B &amp; C III Floor, TCR Venkata Villa Apartment, D.No.22/1, 22/3 Ormes Road, Kilpauk, Chennai – 10 standing in the name of Mr.Girish Ramaswamy and Mrs. Jothy Ramaswamy valued Rs.260.00 lakhs at the time of sanction. [date of Mortgage – 12.03.2013]</p>

9.	DETAILS OF ANY ASSIGNMENT OR TRANSFER OF DEBT IN HIS FAVOUR	Nil
10.	DETAILS OF THE BANK ACCOUNT TO WHICH THE FINANCIAL CREDITOR'S SHARE OF THE PROCEEDS OF LIQUIDATION CAN BE TRANSFERRED	165430250803140
11.	LIST OUT AND ATTACH THE DOCUMENTS RELIED ON IN SUPPORT OF THE CLAIM.	Annexure III

Signature of financial creditor or person authorised to act on his behalf  
(please enclose the authority if this is being submitted on behalf a financial creditor)

Name in BLOCK LETTERS: Mr.AMURALI VENKATESH (2590)

Position with or in relation to creditor: Senior Manager & Branch Head

Address of person signing: No.80-93, Palace Regency,  
First Floor, Purasawalkam High Road,  
Chennai-600010

\*PAN, Passport, AADHAAR Card or the identity card issued by the Election Commission of India.



# TCP LIMITED

## POWER DIVISION

Regd. Office : TCP SAPTHAGIRI BHAVAN  
No. 4, (Old No.10), Karpagambal Nagar, Mylapore,  
Chennai - 600 004. INDIA



EMS 79448  
ISO 14001 : 2004

GSTIN: 33AAACT3615K1ZI

E-mail : power@tcpindia.com  
Fax : 091-44-2499 1554

CIN No. : L24200TN1971PLC005999  
CST No. : 619709 / Dt. 29.05.74  
TIN : 33790700288

© : 2499 1518, 2499 1331  
2499 2115, 2499 1289

### SCHEDULE II

### FORM C

## PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES

*(Under Regulation 17 of the Insolvency and Bankruptcy Board of India (Liquidation Process)  
Regulations, 2016)*

25<sup>th</sup> March 2019

To,  
Mr.S. Muthuraju,  
Resolution Professional (Swastik Spinners (India) Pvt Ltd.  
No.3, Sundaram Brothers Layout  
Opp. To All India Radio  
Trichy Road  
Ramanathapuram  
Coimbatore-641045.

From,  
**TCP Limited,**  
TCP Sapthagiri Bhavan,  
No.4, Karpagambal Nagar,  
Mylapore,  
Chennai-600 004.

**Subject:** Submission of proof of claim in respect of the liquidation of Swastik Spinners (India) Pvt. Ltd. under the Insolvency and Bankruptcy Code, 2016.

Dear Sir,

TCP Limited hereby submits this proof of claim in respect of the liquidation of Swastik Spinners (India) Pvt. Ltd. The details for the same are set out below:

For TCP LIMITED

V. RAJASEKARAN  
EXECUTIVE DIRECTOR

Plant at : Thandalacherry Road, New Gummidipoondi, Thiruvallur Dist, Gummidipoondi - 601 201. INDIA.

PHONE : 091-44-2792 3277, 2792 3274 FAX : 091-44-2792 4380

Email: gpdtcpow@gmail.com; powergpd@tcpindia.com

All Correspondence and payment to be made to our Registered Office only at Chennai

TCP LIMITED (POWER DIVISION) is committed to prevention of pollution and achieve environment excellence through continual improvement of its operation and performance

...2...

1.	Name of operational creditor (if an incorporated body provide identification number and proof of incorporation, if a partnership or individual provide identification records* of all the partners or the individual)	TCP Limited
2.	Address of operational creditor for correspondence	TCP Sapthagiri Bhavan, No.4, Karpagambal Nagar, Mylapore, Chennai-600 004
3.	Total amount of claim, including any interest, as at liquidation commencement date and details of nature of claim	PRINCIPAL : Rs.1,05,53,554.00 INTEREST : Rs. 26,69,845.56 TOTAL CLAIM : Rs.1,32,23,400.00
4.	Details of documents by reference to which the debt can be substantiated	(i) Power purchase agreement (ii) Invoices (iii) Account statement (iv) Correspondence
5.	Details of any dispute as well as the record of pendency of suit or arbitration proceedings	NA
6.	Details of how and when debt incurred	Non-payment of Invoices against Sale of electricity for the months from January to March 2018.
7.	Mutual dealings between the corporate debtor and	NA
8.	Properties to which the debt refers or any other security	NA
9.	Details of any assignment or transfer of debt in his favour	NA

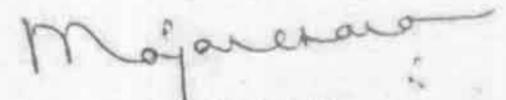
For TCP LIMITED

*Majarekara*  
V. RAJASEKARAN  
EXECUTIVE DIRECTOR

10.	Details of the bank account to which the operational creditor's share of the proceeds of liquidation can be transferred	TCP Limited CC A/c No.104602000000027 IFSC Coad-IOBA0001046. IOB C&I branch, Mylapoore.
11.	List out and attach the documents relied on in support of the claim.	(i) Power purchase agreement (ii) Invoices (iii) Bank Account statement (iv) Correspondence
Signature of operational creditor or person authorised to act on his behalf (Please enclose the authority if this is being submitted on behalf of the operational creditor)		
Name in BLOCK LETTERS: <b>V.RAJASEKARAN</b>		
Position with or in relation to creditor : Executive Director		
Address of person signing: Plot No.499, 4 <sup>th</sup> Sector, 18 <sup>th</sup> Street, K.K. Nagar, Chennai 600 078		

\*PAN, Passport, AADHAAR Card or the Identity card issued by the Election Commission of India.

For TCP LIMITED



V. RAJASEKARAN  
EXECUTIVE DIRECTOR